

is deputed to ensure orderly clearance of traffic and maintenance of passenger queue.

Number of Indians in U.A.E.

3681. SHRI AHMAD MOHD. ASRAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the total number of Indians residing in U.A.E. (United Arab Emirate) as on date;

(b) the number of Indians who have been ordered by U.A.E. Government to leave that country by 21-6-80;

(c) whether U.A.E. Government has started fresh recruitment of Indians;

(d) if so, the number of Indians to be recruited this year and in future years, year-wise and mode and agencies for recruitment; and

(e) whether recruitment is being done under any agreement and, if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Since Indian nationals abroad are not required to register themselves with the Indian Embassy, the precise number of Indian nationals in U.A.E. is not known. Their number, however, is estimated to be approximately 200,000.

(b) In accordance with the recent measures announced by the U.A.E. many Indian nationals who did not have proper authorisation to stay in U.A.E. have left. Their number is not known.

(c) Employers in U.A.E. have been recruiting fresh workers from India.

(d) The recruitment of workers for deployment in U.A.E. is not channelised through Government of India. The U.A.E. employers normally recruit workers from open market in India through their duly appointed

recruiting agents. It is, therefore, not possible to give the number of Indian workers to be recruited in future.

(e) Recruitment of Indian workers for deployment in U.A.E. is not done under any agreement between the two countries.

Flag Station at Durgachak

3682. SHRI SATYAGOPAL MISRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal under the consideration to build a Flag Station at Durgachak (near Tamluk-Haldia Bus line) of the Panskura-Haldia (Haldia) section of the South Eastern Railway;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No.

(b) Does not arise.

(c) South Eastern Railway has decided to open a passenger halt at Silpa Pradesh between Durgachak and Haldia stations. In view of one passenger halt being opened on this section, there is no justification for opening yet another flag station in such close proximity.

Overbridge near Karur Railway Station

3683. SHRI S. A. DORAI SEBASTIAN: Will the Minister of RAILWAYS be pleased to state:

(a) when the construction of overbridge near Karur Railway Station on Karur-Salem Highway, Southern Railway for which survey has been completed, will be taken up for execution; and

(b) the reasons, if any, for the delay?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b). This is a proposal for a new road over-bridge, the initial as well as recurring costs of which have to be entirely borne by the State Government. The costs were advised to the State Government by the Railway in June, 1977. So far there has been no response from the State Government. The work can be taken up by the Railways only after the State Government agrees to pay the initial as well as recurring charges and deposits the required amount.

Kothagudem-Kovur Line

3684. SHRI V. KISHORE CHANDRA S. DEO: Will the Minister of RAILWAYS be pleased to state:

(a) whether the survey of a new railway line between Kothagudem and Kovur in Andhra Pradesh has been completed; and

(b) if not, the present position of the proposed new railway line?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b). Feasibility-cum-cost study carried out some time ago for a BG line from Bhadrachalam Road (Kothagudem) to Kovur revealed that the project would not be economically viable. No proposal for the said line is at present under consideration.

Implementation of Recommendation of Conference of Labour Secretaries

3685. SHRI CHITTA BASU:

DR. VASANT KUMAR PANDIT:

Will the Minister of LABOUR be pleased to state:

(a) whether Government have accepted the recommendations made by Conference of the Labour-Secretaries of different State Governments held in New Delhi in April last; and

1268 LS—4.

(b) whether any enforcement mechanism and coordination procedure was set up to implement the decisions of the Committee?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) and (b). The discussions held with the Labour Secretaries of different States/Union Territories, in New Delhi on 18th April, 1980 were in the nature of exchange of views on problems faced in the implementation of certain labour laws. The conclusions have been taken note of by the Central Government and also have communicated to the State Governments/Union Territories for appropriate action.

Unemployed Farm Labour and Apprenticeship Scheme for them

3686 DR. VASANT KUMAR PANDIT: Will the Minister of LABOUR be pleased to state:

(a) the total number of unemployed and partially employed farm labour in the country as on the 31st March, 1980;

(b) whether a new scheme of Apprenticeship Training of rural labour has been undertaken by Government; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) Information regarding the total number of unemployed and partially employed farm labour in the country as on the 31st March, 1980 is not available. However, the number of unemployed persons of age 15—59 in the rural areas according to 'daily activity' status was 12.8 million as revealed by the results of the 32nd Round of the National Sample Survey conducted during 1977-78.

(b) and (c). No, Sir. However, apprenticeship training facilities are